

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : **M/s.JBM Shelters Pvt Ltd**

**PETITION NUMBER** : **IBA/826/2020**

**APPLICATION NUMBER** : **a) IA(IBC)/1255/2024  
b) IA(IBC)/2359(CHE)/2023 IN  
IA/IBC/972/2022**

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**ORDER**

**202.a. IA(IBC)/1255/2024 IN IBA/826/2020**

Ld. Counsel Ms. Elamathi for the Liquidator.

This is an Application seeking carry out modification / addition to the list of stakeholders dated 11.11.2023. **The Application is heard and allowed.**

**IA(IBC)/1255/2024 is disposed off.**

**202.b. IA(IBC)/2359(CHE)/2023 IN IA/IBC/972/2022 IN IBA/826/2020**

Ld. Counsel Mr. Srinivasan for the Applicant. Ld. Counsel Ms. Elamathi for the Liquidator.

Case partly heard.

Post the Application for hearing on **01.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk